

(e) Not yet. Action on the basis of the award is in progress.

(ii) Letters of intent issued in 5 cases, viz. Haldia, Gaziabad, Mirzapur, Visakhapatnam (Expansion) and Kandla;

FERTILIZER PLANTS

5266. SHRI MADHU LIMAYE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the progress made in setting up fertilizer plants under the new concessions announced by Government;

(b) in how many cases letters patent/licences/import licences have been issued;

(c) the progress made in clearing the site and setting up the plant; and

(d) the investment proposed?

THE MINISTER OF STATE IN THE MINISTRY OF PEROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) Since the announcement of certain decisions with respect to fertilizers in December, 1965, the following fertilizer projects have been approved:

1. Kanpur.
2. Madras.
3. Kota.
4. Gujarat (Expansion).
5. Mangalore.
6. Haldia.
7. Gaziabad.
8. Mirzapur.
9. Vishakapatnam (Expansion).
10. Kandla

Moreover, the FCI and FACT are implementing the following projects:

11. Durgapur.
12. Cochin.
13. Barauni.
14. Namrup (Expansion).
15. Trombay (Expansion).
16. FACT (Expansion IV Stage).

The above factories will have a capacity of about 2.6 million tonnes of nitrogen per year.

(b) (i) Industrial licence issued in 8 cases, viz. Kanpur, Madras, Kota, Gujarat (Exp.), Mangalore, Durgapur, Cochin and FACT (Exp.);

(iii) Import licences issued in seven cases viz. Kanpur, Madras, Kota, Gujarat (Exp.), Durgapur, Cochin and FACT (Exp.).

(c) In seven cases, viz. Kanpur, Madras, Kota, Gujarat (Exp.), Durgapur, Cochin and FACT (Exp.), sites have been cleared and construction is in progress. In other cases steps are under way to acquire land.

(d) About Rs. 683 crores.

CREDIT AGREEMENT WITH EAST EUROPEAN COUNTRIES

5267. SHRI MADHU LIMAYE: Will the Minister of FINANCE be pleased to state:

(a) whether Government have laid on the Table all the credit agreements with the East European States entered after 1960 onwards;

(b) if not, whether Government propose to lay them on the Table of the House during this session; and

(c) the place where copies of these agreements are readily available to Members of Parliament and the public?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) to (c). While copies of the economic cooperation credit agreements with East European countries have not been laid on the Table of the House, they have been supplied to the Parliament Library for reference by Hon'ble Members of Parliament. At the time of signing of these agreements, information regarding the amount of the credit, its broad terms and the purposes for which it is to be utilised is published in the form of a Press Note for the information of the general public. Such details are also available in the Brochure on "External Assistance" brought out periodically.